GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 746 TO BE ANSWERED ON 20.07.2017

RENEWABLE ENERGY PROJECTS

746. SHRI INNOCENT:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Union Government has utilized the funds set aside during 2014-15 for the development of renewable energy projects in the country;

(b) if so, the details of the implementation of the schemes announced along with the amount sanctioned and utilized, scheme-wise;

(c) the details of the amount sanctioned to the States, especially to Kerala, for development of renewable energy projects and infrastructure;

(d) whether the Union Government is satisfied with the implementation of the schemes relating to renewable energy promotion, utilization and development; and

(e) if not, the details of the hurdles being faced in implementation of such projects and the steps taken/proposed to be taken by the Union Government in this regard?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): During 2014-15, against the Budget Estimate (BE) of Rs 2519 crore, an expenditure of Rs 2502.49 crore was incurred for the development of renewable energy projects in the country which is about 99.34% of the total BE.

(b): The major scheme-wise details of Budget Estimate and Expenditure incurred during the year 2014-15 are given in Annexure-I.

(c): State-wise details of Central Financial Assistance (CFA) provided during 2014-15 including for the state of Kerala, for the development of renewable energy projects and infrastructure is given in the Annexure- II.

(d) & (e): Generally implementation of various renewable energy programmes is satisfactory. Statement showing cumulative achievements reflecting the implementation of various grid operative schemes in different states is given in Annexure-III. However, some of the challenges in the implementation of these programmes in states, inter-alia, include servicing and maintenance of renewable energy systems in remote areas; delay in submission of utilization certificates of grants released earlier; non-compliance of Renewable Purchase Obligations (RPO); and non-revision of tariffs regularly as per CERC guidelines etc.

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 746 for answer on 20/07/2017 regarding ' Renewable Energy Projects'

Scheme-wise details of Budget estimate and Expenditure during 2014-15 (Rs in Crore)

Scheme of Demand for Grant	FY 2014-15				
	BE	RE	Actual Expenditure		
Grid-Interactive & Distributed Renewable Power	2018.00	1845.00	1844.65 (99.98%)		
RE for Rural Applications	157.50	153.50	148.64 (96.83%)		
RE for Urban, Industrial and Commercial Applications	14.00	14.00	12.43 (88.79%)		
RD&D in RE	149.50	128.00	127.45 (99.57%)		
Supporting Programmes	180.00	378.50	369.32 (97.57%)		
Total Gross Budgetary Support (GBS)	2519.00	2519.00	2502.49 (99.34%)		

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 746 for answer on 20/07/2017 regarding ' Renewable Energy Projects'

State-wise and year-wise details of Central Financial Assistance released during (2014 – 2015)

		(Rs in crore)		
S No.	State / UT Name	2014-15		
1	ANDHRA PRADESH	1.86		
2	ARUNACHAL PRADESH	15.68		
3	ASSAM	16.15		
4	BIHAR	6.74 11.32 36.09		
5	CHANDIGARH			
6	CHHATTISGARH			
7	DADRA & NAGAR HAVELI	0.03		
8	DAMAN & DIU	0.03		
9	DELHI	31.64		
10	GOA	1.22		
11	GUJARAT	36.09		
12	HARYANA	52.22		
13	HIMACHAL PRADESH	23.99		
14	JAMMU AND KASHMIR	61.79		
15	JHARKHAND	7.61		
16	KARNATAKA	51.41		
17	KERALA	31.93		
18	LAKSHADWEEP	0.07		
19	MADHYA PRADESH	30.26		
20	MAHARASHTRA	229.04		
21	MANIPUR	1.63		
22	MEGHALAYA	8.39		
23	MIZORAM	8.98		
24	NAGALAND	9.9		
25	ODISHA	27.92		
26	PUDUCHERRY	0.01		
27	PUNJAB	39.96		
28	RAJASTHAN	113.3		
29	SIKKIM	3.09		
30	TAMIL NADU	52.64		
31	TELANGANA	98.04		
32	TRIPURA	1.94		
33	UTTAR PRADESH	61.01		
34	UTTARAKHAND	8.35		
35	WEST BENGAL	17.17		
36	ANDAMAN AND NICOBAR	0.09		
37	CENTRAL AGENCY	1376.54		

Statement referred to in reply to parts (d) & (e) of Lok Sabha Unstarred Question No. 746 for answer on 20/07/2017 regarding ' Renewable Energy Projects'

S.	STATES / Uts				_		
No.		Small	Wind	Bio	-Power	Solar Power	Total Capacity
		Hydro Power	Power	BM Power/Cogen.	Waste to Energy		
		(MW)	(MW)	(MW)	(MW)	(MW)	(MW)
1	Andhra Pradesh	241.98	3721.25	378.20	58.16	2011.10	6410.69
2	Arunachal Pradesh	104.605				0.27	104.87
3	Assam	34.11				11.78	45.89
4	Bihar	70.70		113.00		111.52	295.22
5	Chhatisgarh	76.00		228.00		128.86	432.86
6	Goa	0.05				0.71	0.76
7	Gujarat	16.60	5434.37	65.30		1262.1	6778.37
8	Haryana	73.50		96.40		81.40	251.30
9	Himachal Pradesh	835.31				0.73	836.04
10	Jammu & Kashmir	158.03				1.36	159.39
11	Jharkhand	4.05				23.27	27.32
12	Karnataka	1225.73	3774.70	1452.00	1.00	1180.38	7633.81
13	Kerala	213.02	51.50			74.2	338.72
14	Madhya Pradesh	86.16	2497.790	93.00	3.90	857.04	3537.89
15	Maharashtra	347.37	4771.33	2065.00	12.72	452.37	7648.79
16	Manipur	5.45				0.03	5.48
17	Meghalaya	31.03				0.01	31.04
18	Mizoram	41.47				0.10	41.57
19	Nagaland	30.67				0.50	31.17
20	Odisha	64.625		50.40		79.42	194.45
21	Punjab	170.90		179.00	9.25	809.45	1168.60
22	Rajasthan	23.85	4281.72	119.30		1961.22	6386.09
23	Sikkim	52.11				0.00	52.11
24	Tamil Nadu	123.05	7870.41	878.00	8.05	1697.32	10576.83
25	Telangana		100.80	158.10		1609.27	1868.17
26	Tripura	16.01				5.09	21.10
27	Uttar Pradesh	25.10		1933.00	5.00	359.00	2322.10
28	Uttarakhand	209.320		73.00		233.49	515.81
29	West Bengal	98.50		300.00		26.14	424.64
	Andaman &						
30	Nicobar	5.25				6.56	11.81
31	Chandigarh					17.32	17.32
25	Dadra & Nagar						
32	Haveli					2.97	2.97
33	Daman & Diu					10.46	10.46
34	Delhi				16.00	40.27	56.27
35	Lakshwadeep					0.75	0.75
36	Pondicherry					0.08	0.08
37	Others		4.30			58.31	62.61
	Total (MW)MW = Megawatt	4384.550	32508.170	8181.70	114.08	13114.85	58303.35